

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
CHENNAI**

Original Application No 99 of 2021 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the
News item published in The Times of India
Newspaper, Chennai Edition Dt.05.04.2021, Under the
Caption “Chennai, You are breathing micro plastic”.

Applicant

Versus

The Chief Secretary to Govt. of Tamilnadu & 7 Others

Respondent(s)

**STATUS FILED ON BEHALF OF CENTRAL POLLUTION CONTROL
BOARD, RESPONDENT NO. 8**

I, H. D. Varalaxmi, D/o Shri H.S. Devaiah, Hindu, aged about 51 years and
having office at the Regional Directorate – Chennai, Central Pollution Control
Board, 2nd Floor, 77-A, Ambattur Industrial Estate, Chennai – 600058, do hereby
solemnly affirm and sincerely state on oath as follows:-



H.D. Varalaxmi
H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MOEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Ambattur Industrial Estate, Chennai - 600 058

1. I am presently working as the Regional Director, Regional Directorate (South), Central Pollution Control Board, the 8th Respondent herein. I am fully conversant with the facts of the case and have been authorized to file the present status on behalf of the 8th Respondent.
2. It is submitted that the National Ambient Air Quality Standards (NAAQS) were introduced in 1982. These standards have been revised by CPCB in 1994 and later in 2009. NAAQS takes into account long term exposure to air pollution based on national norms or brief exposures through 01 hourly/ 08 hourly/ 24 hourly standard for 12 parameters. Revised NAAQS were notified in 2009 for 12 pollutants (PM 10, PM 2.5, NO₂, SO₂, CO, O₃, NH₃, Pb, C₆H₆, BaP, As and Ni) based on health impact due to pollutant levels in the atmosphere. However, standards for atmospheric micro plastics (MPs) monitoring were not part of NAAQS.
3. It is submitted that the revision of National Ambient Air Quality Standards (NAAQS) has been initiated and standards for atmospheric micro-plastic monitoring shall be examined as a part of the proposed study



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4. It is submitted that the project on “Review of National Ambient Air Quality Standards” Memorandum of Understanding (MoU) with IIT Kanpur is under finalization which is likely to be signed within two months and the study will be completed in next 12 months time.

PRAYER

In view of above, it is respectfully prayed that this answering Respondent No. 8, the Central Pollution Control Board shall abide by any order/direction passed by this tribunal



DEPONENT

H.D. VARALAXMI, M.Tech
Regional Director
CENTRAL POLLUTION CONTROL BOARD
(MoEF & CC, Govt. of India)
Regional Directorate (Chennai)
2nd Floor, 77-A, South Avenue Road,
Symbetpur Industrial Estate, Chennai - 800 058

VERIFICATION

It is verified that the content of this status is based on official record and information available in the office are true and correct. Nothing has been concealed therein.

Signed and verified on this 25th day of August 2021 at Chennai



**COUNSEL FOR
CPCB**



DEPONENT

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